

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP (IB) No.93/95/AMR/2020		95 of IBC	Stressed Assets Stabilization Fund in the matter of Torus India Ltd Vs Rajendra Prasad Tummala

ORDER

Ms.Aishwarya, Counsel for the FC present. Notice sent to the Respondent is returned with an endorsement “item not delivered”. Hence, the counsel for the FC shall take a fresh notice to the respondent. For filing proof of service, list the matter on 13.02.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN